

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3935  
ANSWERED ON:13.12.2002  
VACANT POSTS IN CUSTOMS  
PATY RIPPLE KYNDIAH;PUTTASWAMY GOWDA

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the attention of the Government has been drawn to the news-item captioned "Key Customs department posts vacant" appearing in the "Times of India", New Delhi dated September 26, 2002;
- (b) if so, the details and facts of the matter reported therein;
- (c) the reasons for which the Key posts are lying vacant; and
- (d) the steps taken by the Government to fill up the vacant posts ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE & COMPANY AFFAIRS (GINGEE N. RAMACHANDRAN)

(a) Yes, Sir.

(b) The news item contained a report on the delay in posting of officers against the post of Chief Commissioner of Customs, Delhi ; 2 posts of Member in Central Board of Excise & Customs (CBEC) the post of Director General (Audit) in CBEC and to the post of Chief of Central Economic Intelligence Bureau.

(c) & (d) Re-structuring of Central Board of Excise & Customs had resulted in an increase of 26 in the sanctioned strength of posts in the grade of Chief Commissioner of Customs & Central Excise. The exercise to fill these posts was in process on the date on which this news item was published. Posting of officers against the vacant posts of Chief Commissioner/ Director Generals of Customs and Central Excise could be undertaken only after the process to promote officers to the grade of Chief Commissioner of Customs & Central Excise was completed. As regards the 2 vacant posts of Members in Central Board of Excise & Customs, one post was filled up on 26.09.2002 and the other post was kept vacant pursuant to an order of the Hon'ble Central Administrative Tribunal. Steps to fill up the post of Director General, Central Economic Intelligence Bureau have already been taken and the decision of the Competent Authority is awaited.